



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 25.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 29.07.2025 & 30.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 146 of 2024 Part Heard	Arun Gupta & Ors. Vs. Yogendra Pal Jain & Ors. With	Apoorv Agarwal	NPS Chawla
2.	Comp. App. (AT) No. 155 of 2024 Part Heard	Arun Gupta & Anr. Vs. Yogendra Pal Jain & Ors. With	Apoorv Agarwal	Vibhor Kapoor Siddhartha Jain- R3
3.	Comp. App. (AT) No. 164 of 2024 Part Heard	Arun Gupta & Anr. Vs. Yogendra Pal Jain & Ors.	Apoorv Agarwal	Siddhartha Jain- R3
4.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025 Part Heard	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9

5.	Comp. App. (AT) (Ins) No. 467 of 2020 Part Heard	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
6.	Comp. App. (AT) (Ins) No. 639 of 2020 Part Heard	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	Dheeraj Nair	Kritika Nagpal-R1
7.	Comp. App. (AT) (Ins) No. 640 of 2020 Part Heard	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8
8.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024 Part Heard	Venugopal Dhoot Vs. Vovl Ltd. & Ors. With	Sandeep S Ladda	Surabhi Khattar
9.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024 Part Heard	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	Sandeep S Ladda	Surabhi Khattar

By order of Hon'ble Chairperson
-Sd/-
Registrar